

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No.109  
CP(IB) 587 of 2019

**Order under Section 9 IBC**

**IN THE MATTER OF:**

Shrimali Industries Pvt Ltd  
V/s  
KRN Alloys Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on ..02/03/2022**

**Coram:**

Madan B. Gosavi, Hon'ble Member(J)  
Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant : None  
For the Respondent : None

**ORDER**

Since the matter is very old, it is finally adjourned to 04.04.2022



**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**



**MADAN B GOSAVI  
MEMBER (JUDICIAL)**